

ITEM NO.18

COURT NO.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil).....  
CC 7684/2013

(From the judgement and order dated 30/10/2012 in ITA No.889/2007, of The  
HIGH COURT OF KARNATAKA AT BANGALORE)

C.I.T. & ANR. Petitioner(s)

VERSUS

M/S DSL SOFTWARE LTD. Respondent(s)

With I.A. 1 (c/delay in filing SLP and office report )

Date: 31/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA  
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Mohan Parasaran, Solicitor General  
Mr. D.L. Chidananda, Adv.  
Ms. A. Annapoorni, Adv.  
Mrs Anil Katiyar, Adv.

For Respondent(s) Mr. Ajay Vohra, Adv.  
Ms. Kavita Jha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.  
Issue notice returnable in ten weeks.  
Tag with S.L.P. (Civil) No. 21341 of 2012.

|(Rajesh Dham)  
|Court Master

|(Renu Diwan)  
|Court Master

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